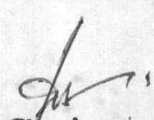
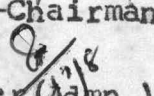
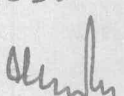


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O.A. 605/93

(A)

S-

| Serial No. of Order | Date of Order | Order with Signature                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Office note as to action (if any) taken on order                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
|---------------------|---------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 16                  | 17.8.94       | <p>Heard both sides.</p> <p>Order dictated and pronounced in open court vide <del>separate sheets</del> attached to the case records of O.A. 605/93. This application is disposed of as per the observations and directions given in the judgment.</p> <p style="text-align: right;"> <br/> Vice-Chairman<br/> <br/> Member (Admin.) </p> | <p>Reply to the Rejoinder filed on O.A. 605/93 by the Respondents. Copy not served. For admission &amp; hearing.</p> <p style="text-align: right;"> <u>Adj.</u><br/> 28/8/94<br/> Bench. </p> <p>Counter not filed by Res. no. 1 &amp; 2. Counter filed by Res. no. 3. Rejoinder filed. Adj. to 17.8.94 for hearing.</p> <p style="text-align: right;"> <u>Adj.</u><br/> 11/8/94<br/> Bench. </p> <p>Counter filed by Res. no. 3. Rejoinder filed. Copy served on petitioner's counsel. Adj. to 17.8.94 for hearing.</p> <p style="text-align: right;"> <u>Adj.</u><br/> 16/8/94<br/> Bench. </p> <p>Copy of the Judgment in original is tagged with O.A. 605/93.</p> <p style="text-align: right;"> <u>Adj.</u><br/> 23/8/94<br/> C.O./S) </p> <p>Photocopy of judgment has been retained in this file.</p> <p>Copy of judgment supplied to Counsels for both sides in file no. O.A. 605/93.</p> <p style="text-align: right;"> <br/> 23.8.94 </p> |